

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 12517/2014

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

WITH

SLP(C) No. 13476/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 27/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Utkarsh Kulvi, Adv.
Ms. Mukti Chowdhary, Adv.
Ms. Preetika Dwivedi, Adv.

For Respondent(s)

Ms. Charu Ambwani, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of all the three respondents
(common to both the petitions herein) has yet not been filed.
Be filed within four weeks' time, as last opportunity.

List again on 7.7.2015.

(RACHNA GUPTA)
Registrar